

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

22. IA 2324(MB)2024
IA 5173(MB)2023
IN
C.P. (IB)/931(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Melange Systems Private Limited
Vs
PME Infratech Pvt Ltd

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Animesh Khandelwal, Ld. Counsel for the Applicant/ Liquidator present through virtual mode. Mr. Yahya Batatawala, Ld. Counsel for the Respondent No.1 present through physical mode in IA-5173/2023.
IA-2324/2024
2. The Registry as well as Applicant is directed to issue notice to the Respondent(s) intimating the next date of hearing and to place on record the tracking report alongwith notice before the next date of hearing.
IA-5173/2023
3. Ld. Counsel for the Applicant submits that the Respondent Nos. 1 and 2 have filed reply. Counsel seeks some time to perusal of the reply.
4. At the request of Counsel, both IAs are adjourned to **06.09.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)